

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 16th October, 2023

NO. HC.VII-138/2019/10466/A### On recommendation of the Judicial Academy, Assam, the following trainee Judicial Officers in Grade-III of Assam Judicial Service (presently undergoing Institutional training at the Judicial Academy, Assam) are deputed to undergo 2nd Phase of Field training for a period of **3 (three)** months w.e.f. **02-11-2023 to 31-01-2024** in the respective stations, as shown below:

SI. No.	Name of the Judicial Officers	Designation	District Judiciary	
			02-11-2023 to 15-12-2023	16-12-2023 to 31-01-2024
1.	Shri Hriday Jyoti Kashyap	Judicial Magistrate 1 st Class, Sonitpur, Tezpur	Kamrup	Kamrup(M)
2.	Smti. Khusboo Damani	Munsiff-cum-Judicial Magistrate 1 st Class, Karbi Anglong, Diphu	Kamrup	Kamrup(M)
3.	Smti. Bristi Rekha Mahanta	Judicial Magistrate 1 st Class, Hojai	Kamrup	Kamrup(M)
4.	Smti. Sangeeta Hazarika	Judicial Magistrate 1 st Class, Cachar, Silchar	Kamrup	Kamrup(M)
5.	Shri Pratik Parashar Sarmah	Munsiff-cum-Judicial Magistrate 1 st Class, Majuli	Kamrup(M)	Kamrup
6.	Smti Sukanya Hazarika	Munsiff-cum-Judicial Magistrate 1 st Class, Biswanath	Kamrup(M)	Kamrup
7.	Smti Hema Prava Deori	Munsiff No.3, Cachar, Silchar	Kamrup(M)	Kamrup
8.	Smti Plabita Boro	Munsiff-cum-Judicial Magistrate 1 st Class, Bajali	Kamrup(M)	Kamrup
9.	Smti. Amrita Basumatary	Judicial Magistrate 1st Class, Baksa, Mushalpur	Kamrup(M)	Kamrup

Sl. No.	Name of the Judicial Officers	Designation	District Judiciary
			02-11-2023 to 15-12-2023
10.	Smti Pallavi Joshi	Munsiff No.2, Dhemaji	Sivasagar
11.	Shri Hadi Alam	Judicial Magistrate 1st Class, Dima Hasao, Haflong	Sonitpur
12.	Smti Puja Sarmah	Judicial Magistrate 1 st Class, Kamrup (M), Guwahati	
13.	Shri Aditya Vikram Das	Munsiff-cum-Judicial Magistrate 1st Class, Dima Hasao, Haflong	
14.	Shri Kaustabh Moni Sarma	Munsiff-cum-Judicial Magistrate 1 st Class, West Karbi Anglong, Hamren	Morigaon
15.	Shri Debanga Bhusan Goswami	Judicial Magistrate 1 st Class, Dibrugarh	Golaghat
16.	Shri Anjan Nath	Munsiff, South Salmara-Mankachar	Kokrajhar
17.	Shri Monosijo Bhattacharjee	Judicial Magistrate 1 st Class, Karimganj	Hailakandi
18.	Smti Jahnabi Das	Judicial Magistrate 1 st Class, Darrang, Mangaldoi	Bongaigaon
19.	Smti Monisha Das	Munsiff-cum-Judicial Magistrate 1 st Class, Dhakuakhana, Lakhimpur	Dibrugarh
20.	Shri Monojyoti Mili	Munsiff, Charaidiao, Sonari	Dibrugarh
21.	Smti Queensmita Saikia	Munsiff-cum-Judicial Magistrate 1 st Class, Jonai, Dhemaji	Tinsukia
22.	Shri Deepseng Shyam	Munsiff No.2, Darrang, Mangaldoi	Jorhat

On completion of their Field Training, the Trainee Officers are directed to report back to the Judicial Academy, Assam on **01-02-2024** for further Institutional Training.

The guidelines for the said Field Training is enclosed herewith.

By Order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.VII-138/2019/10467-10477/A

Date:16-10-2023

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati, for information and necessary action.

(The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, &(b) they will be entitled to T.A. & D.A. as admissible under the Rules)

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Kamrup / Kamrup (M) / Sivasagar / Sonitpur, Tezpur / Morigaon / Golaghat / Kokrajhar / Hailkandi / Bongaigaon / Dibrugarh / Tinsukia / Jorhat.

(He/She is requested to make all necessary arrangements for the Field Training as per the enclosed guidelines.

He/She is also requested to maintain an Attendance Register of the Trainee Officers and after completion of the Field Training, the same to be sent to the Judicial Academy, Assam accordingly).

6. All Trainee Judicial Officers.
7. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

8. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy and to circulate the same amongst the concerned trainee Officers.
9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
10. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

 16-10-2023
REGISTRAR (JUDICIAL)